

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- # 2217
TO BE ANSWERED ON- 19/03/2025

SCHEME FOR SOCIAL AND ECONOMIC DEVELOPMENT OF TRIBAL COMMUNITIES IN TRIPURA

2217 # SHRI RAJIB BHATTACHARJEE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the schemes implemented by Government for the social and economic development of the tribal communities in Tripura; and

(b) whether Government proposes to increase the number of Van Dhan Vikas Kendras in Tripura?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Besides a Special Area Programme, viz. Grants-in-Aid under Article 275(1) of the Constitution, the Ministry of Tribal Affairs presently implements the following schemes for the social and economic development of the tribal communities across the country including Tripura:

Centrally Sponsored Schemes (CSS)

1. Pre-Matric Scholarship for Scheduled Tribes
2. Post-Matric Scholarship for Scheduled Tribes
3. Support to Tribal Research Institutes
4. Development of Particularly Vulnerable Tribal Groups (PVTGs) / Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN)
5. Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA)

Central Sector Schemes (CS)

1. Eklavya Model Residential Schools (EMRS)
2. National Fellowship and Scholarship for Higher Education of ST Students
3. Scholarship to the ST Students for studies abroad
4. Aid to Voluntary Organizations working for the welfare of Scheduled Tribes
5. Pradhan Mantri Janjatiya Vikas Mission (PMJVM)
6. Tribal Research Information, Education, Communication and Events (TRI-ECE)
7. Venture Capital Fund for Scheduled Tribes
8. Marketing and Logistics Development for Promoting Tribal Products from North Eastern Region

(b): The establishment of Van Dhan Vikas Kendras (VDVKs) under the Pradhan Mantri Janjatiya Vikas Mission is a demand-driven activity and funds are sanctioned on the basis of proposals received from State Nodal Departments (SNDs) and State Implementing Agencies (SIAs).
